

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5928/2020

This the 21st day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Mushtaq Ahmad Wani & Others

.....Applicants

(By Advocate:- **Not present**)

Versus

State of Jammu and Kashmir & Others.

.....Respondents

(By Advocate: Mr.Rajesh Thapa, learned DAG)

ORDER
[O R A L]

(Delivered by Hon'ble Mr.Rakesh Sagar Jain, Member-J)

The case has been reflected in the cause list but nobody is appearing on behalf of the applicants.

2. Since the matter pertains to the year 2011, it is apparent that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicants.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/kdr/